

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 316**  
67/252(ND)/2023

**IN THE MATTER OF:**

Income Tax Officer

.... **APPELLANT**

**Vs.**

ROC & Ors. (M/s. Ashford Infosystem India Pvt Ltd)

.... **RESPONDENT**

**SECTION**

**U/s 252(3)**

**Order delivered on 24.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant : Mr. Sanjay Kumar and Ms. Easha, Standing  
Counsels for Income Tax Department

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble  
Members.

Put up on 12.06.2023.

Sd/-  
**(Court Officer)**